NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 228/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M.

Name of the Company		Reliance Commercial Finance Ltd -Vs-		
		Bengal Emta Coal Mines Ltd		
Under Section		7 IBC		ů.
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.>	HL. Armab Be	sn Mullick, Advocate	3 Financial Creditor	14 7/12
t	, D.N Shew			
27 Hs Swagna Chousey, Adv				K
3> N	In Sidhauth	a Sharma, Ad	V Kespardenti	PTOLIZ
4 Lh	ls Priyanh	la Tibrewal, A	(60)	ر را ۱۱۰
多い	us Namva	ein Barn, AD.		

ORDER

- Ld. Counsels for the petitioner and the respondent are present.
- Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor. Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh) Member (J)